

Regarding functioning of National Highways Authority in Berhampur Parliamentary Constituency

SHRI CHANDRA SEKHAR SAHU (BERHAMPUR): Sir, I would draw your kind attention towards the functioning of the National Highways Authority of India. In my Parliamentary Constituency, Berhampur, Odisha, ten projects were sanctioned in 2022 which include three flyovers and seven bridge under passes. The projects are Surla Road Junction, Bhairavi Junction, Panchama Junction, Kanisi Junction, Haldiapadar Junction, Lanjipoli Flyover, Pukdibandha Flyover, DRDA Flyover, Chatarapur College Junction and Mandia Palli Junction. However, there is no progress so far at ground level as far as these ten projects are concerned. I am also not aware of the status or progress of tender process of these projects.

There have been a large number of accidents at all these points which are also black spots of this NH. About 30 persons have lost their lives annually in different accidents at these points. Due to delay in these projects, people of my Parliamentary Constituency have been facing so much inconvenience and difficulties in their day-to-day activities. They are now fed up with the attitude of the National Highways Authority of India, and are ready for an agitation to block the National Highway at various stretches if work on these ten projects does not start by 30th December, 2023.

Sir, I request the hon. Union Minister concerned to look into this matter and issue necessary instructions to the authorities concerned to start work before 30th December, 2023 so that the work on these ten projects completes expeditiously in my Parliamentary Constituency. Thank you.